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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 382/2020 VERINDER SINGH

..... Plaintiff

Through Mr.Parag P. Tripathi, Sr. Adv. with Mr.Rishabh Kapur and Ms.Meera Menon, Advocates.

versus

SITA CHAUDHRY & ORS. Defendants

Through Dr.Abhishek M.Singhvi, Sr.Adv. with Ms.Ashima Singh Chauhan, Mr.Nakul Sachdeva, Mr.Abhishek Ghai and Mr.Damandeep S.Bhalla, Advs. for D-1.

Mr.Dayan Krishnan, Sr.Adv. with Ms.Suveni Bhagat and Ms.Aakashi Lodha, Advs. for D-2.

Mr.Sandeep Sethi, Sr.Adv. with Mr.Akhil Sachar, Advocate for D-4 & D-6.

Mr.Naman Joshi, Mr.Aishwary Vikram and Mr.Vinay Tripathi, Advs. for D-5.

Ms.A.S.Chandiok, Sr.Adv. with Mr.Naman Joshi and Mr.Gokul Plaha, Advs. D-10 and D-21.

Mr.KPS Kohli and Ms.Gurleen Kaur, Advocates for D-11 & D-12.

Mr.Neeraj Kishan Kaul Sr.Adv. with Mr.Nikhil Singhvi and Mr.Obhirup Ghosh, Advs.for D-13. Ms.Mayanka Dhawan, Adv. for D-15.

CORAM: HON'BLE MR. JUSTICE JAYANT NATH <u>O R D E R</u> 11.02.2021

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This hearing is conducted through video conferencing.

IA.No.11181/2020(*exemption*)

Allowed subject to all just exceptions.

<u>CS(OS) 382/2020</u>

Let the plaint be registered as suit.

This is a digitally signed order.

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Issue summons to the defendants. Learned counsel appearing for defendants No.1, 2, 4, 5, 6, 10, 11, 12, 13, 15 & 21 accepts notice, respectively.

Written statement be filed within thirty days. Replication, if any, be filed within thirty days thereafter.

IA.No.11179/2020

Issue summons to the defendants. Learned counsel appearing for defendants No.1, 2, 4, 5, 6, 10, 11, 12, 13, 15 & 21 accepts notice, respectively.

Replies be filed within two weeks from today. Rejoinder, if any, be filed within two weeks thereafter.

List for arguments on 15.03.2021 at the end of the Board.

IA.No.11180/2020

Issue summons to the defendants. Learned counsel appearing for defendants No.1, 2, 4, 5, 6, 10, 11, 12, 13, 15 & 21 accepts notice, respectively.

Replies be filed within two weeks from today. Rejoinder, if any, be filed within two weeks thereafter.

List for arguments on 15.03.2021 at the end of the Board.

JAYANT NATH, J.

FEBRUARY 11, 2021/v

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